Citizen's Charter - Reserve Bank of India (RBI)

Department of Payment and Settlement Systems (DPSS)			
21	Approval for commencement of eligible activity under guidelines on regulation of Payment Aggregator- Cross Border (PA- Cross Border)	30	<u>PRAVAAH</u>
22	General Purpose Application - Payment and Settlement Systems	30	<u>PRAVAAH</u>
23	Issue of Certificate of Authorisation (CoA) - After receipt of System Audit Report (SAR) (In case there are subsequent changes after receipt of SAR viz., change in promoters / directors, fresh investments etc., the timeline is 60 days)	30	<u>PRAVAAH</u>
24	Renewal of CoA	30	<u>PRAVAAH</u>
25	Voluntary surrender of CoA by Payment System Operators (PSOs)	30	<u>PRAVAAH</u>
26	Approval in case of takeover / acquisition of control of non-bank PSOs (timeline is not applicable for application received from overseas Principal under MTSS)	45	<u>PRAVAAH</u>
27	Application for Membership to Centralised Payment Systems	60	<u>PRAVAAH</u>
28	Authorisation to set up a payment system under PSS Act, 2007 - In-principle Authorisation (timeline is not applicable when a new category of payment system is introduced)	90	<u>PRAVAAH</u>